

**Extension of service to the Director of Museum**

\*53. SHRI RABI RAY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the present Director of Museum has been given extension of service after his retirement;

(b) if so, how many years of extension has been given to him; and

(c) whether it is a fact that the U. P. S. C. has been asked by Government to advertise for the post of Director of Museum and if so, what are the criteria fixed for such a post?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). Shri C. Sivaramamurti, the present Director of the National Museum, New Delhi, has not been given extension of service after his superannuation on 13th March, 1969, but has been re-employed on an ad-hoc basis with effect from the 1st January, 1971, and is expected to continue till the 30th June, 1975, or till such time as the post is filled on regular basis through the Union Public Service Commission, whichever is earlier.

(c) Yes, Sir, The Union Public Service Commission is taking steps to recruit a suitable person for the post of Director, National Museum, on the basis of the recruitment rules prescribed for the post.

**Ceiling on urban property**

\*54. SHRI K. N. DHULAP:

SHRI DEORAO PATIL:

SHRI RAJNARAIN:

Will the Minister of WORKS AND HOUSING be pleased to refer to answer to Unstarred Question 283

given in the Rajya Sabha on 20th November, 1974 and state:

(a) whether Government have since taken a decision on bringing forward a legislation for a ceiling on urban property; and

(b) if so, what are the details thereof and by when a bill to that effect is likely to be introduced in Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) and (b). The matter is under active consideration. The details are being worked out and it is hoped that a bill will be introduced at an early date.

**Mal-distribution of tickets for the West Indies Cricket Test match**

\*55. SHRI SANAT KUMAR RAHA. Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have received any complaint regarding mal-distribution of tickets for the West Indies Cricket Test matches recently played in India; and

(b) if so, the details thereof and steps taken to avoid the recurrence of such practice in future?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) and (b) A statement is laid on the Table of the Sabha.

**Statement**

(a) and (b) Some complaints were received in the Ministry of Education and Social Welfare about mal-distribution of tickets for the